

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4808
TO BE ANSWERED ON THE 23RD JULY, 2019

ASSISTANCE FOR RYTHU BANDHU AND RYTHU BHAROSA SCHEME

4808. SHRI VENKATESH NETHA BORLAKUNTA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Union Government has any proposal to assist financially "Rythu Bandhu" scheme in Telangana and "Rythu Bharosa" in Andhra Pradesh, if so, the details thereof; and
- (b) if not, the reasons for not assisting such schemes to benefit farmers?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): No, Sir. These are State Governments' schemes. The Central Government has already started Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme aimed at providing income support to all land holding farmers' families in the country, subject to certain exclusions, to enable them to take care of expenses related to agriculture and allied activities as well as domestic needs so as to protect them from falling in the clutches of moneylenders for meeting such expenses and ensure their continuance in the farming activities. Further, the Government has also approved a pension scheme for all Small and Marginal Farmers (SMF) in the country, subject to certain exclusion clauses, with a view to provide them social security net as they have minimal or no savings to provide for old age and to support them in the event of consequent loss of livelihood. These schemes are uniformly applicable to all States/UTs, including Telangana and Andhra Pradesh.
